

7

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

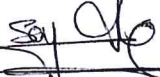
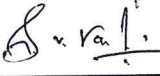
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2018 AT 10.30 AM

| | |
|----------------------------------|----------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB)172/10/HDB/2017 |
| NAME OF THE COMPANY | Super Agri Seeds Private Limited |
| NAME OF THE PETITIONER(S) | |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 10 of IBC |


Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---|------------------|------------------------|--|
| V.K.SAJITH FOR KRISHNAVENI NALLAGONDA pin in new ca | Adv | 9208011277 |  |
| S.V.VANSHI KRISHNA Satyanarayana (nabe) | Adv. Sr. Adv. | 8919448958 |  |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|---------------------------------------|---|
| S. Keshava Rao | Advocate | advocatekeshu@gmail.com 9912113366 |  |
| P. Sriharsha Reddy | Advocate | 9246297760 |  |

DR K.V. SRINIVAS

Resolution
PROFESSIONAL 9959223615
KVS@ASSETSADVISORY.COM 

ORDER

Heard Mr.V.K.Sajith representing Mr.Krishnaveni Nallagonda, along with senior advocate Mr.Satyanarayana and Mr.S.V.Vanshi Krishna, learned counsel for the Petitioner; Mr.S.Keshava Rao along with Mr.P.Sri Harsha Reddy, learned counsel for the Respondent and Mr.Dr.K.V.Srinivas learned RP.

Shri Satyanarayana learned senior counsel submitted that, he has received a progress report on 20.02.2018 today in the open court. Thus he requesting time to file reply.

Post the case on 01.03.2018.


Member (T)


Member (J)